

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2764  
ANSWERED ON:15.03.2010  
WAR INJURY PENSION TO PERSONNEL  
Jagannath Dr. M.;Owaisi Shri Asaduddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government sanctions death-cum-retirement gratuity (DCRG) distinctly to commissioned officers and Short Service Commission officers due to war injury;
- (b) if so, the reasons therefor indicating the criteria for fixing war injury pension;
- (c) whether the Armed Forces Tribunal has strongly recommended for equal DCRG to both on similar grounds and in similar circumstances; and
- (d) if so, the details thereof and the action taken or being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE(SHRI M.M. PALLAM RAJU)

- (a) Presently, no such distinction is made.
- (b) to (d): Does not arise in view of (a) above.